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Title: Withdrawal of the Railways (Amendment) Bill, 2014.

THE MINISTER OF RAILWAYS (SHRI SURESH PRABHU): I beg to move for leave to withdraw a Bill further to amend the Railways Act, 1989.

HON. SPEAKER: The question is:-

"That leave be granted to withdraw a Bill further to amend the Railways Act, 1989."

*The motion was adopted.*

SHRI SURESH PRABHU: I withdraw the Bill.